IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/ VC Mode (Hybrid)]

ITEM No.19
C.P. (IB) No.05/BB/2024

IN THE MATTER OF:

M/s. Phonepe Wealth Pvt. Ltd. ... Petitioner
Vs.
The ROC, Karnataka ... Respondent

Order under Section 59(7) of Insolvency and Bankruptcy Code, 2016

Order delivered on: 01.05.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Shivakumar M.

ORDER

1. Heard the Ld. Counsel for the Petitioner.
2. List the matter on **03.06.2024.**

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Puja